

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.437/2016

SHATRUGHAN

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH

Respondent(s)

(Mr. Sanjay Mani Tripathi, Advocate may be shown as Amicus Curiae)

Date : 31-05-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE K V VISWANATHAN

Jail Petition

For Appellant(s) Mr. Sanjay Mani Tripathi, Adv. (Amicus Curiae)

For Respondent(s) Mr. Sumeer Sodhi, AOR
Ms. Shreya Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 14th June, 2023.

In the meanwhile, the Registry shall provide relevant documents of the Trial Court record to the learned counsel for the State of Chattisgarh.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER